

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
ORIGINAL APPLICATION NO.060/00886/2019
Chandigarh, this the 27th day of August, 2019

...
CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

1. Ex-Sub Maj Surender Sharma Kaushik, JE (Civil) JC – 331103 Y aged about 51 years, son of late Sh. Balbir Sharma, resident of Village & Post Office Ranila, Tehsil and District Charkha Dadri (Haryana) Pin 127307.
2. Ex-Sub Maj Subodh Kumar Shukla, JE (E/M), JC – 311059 A aged about 48 years, son of Sh. Ram Shankar Shukla, resident of House No. 3630 A Sector 31 D Chandigarh – 160030 (Both applicants are Group B employees)

....**Applicants**

(Present: Mr. Inder Pal Goyat, Advocate)

Versus

1. Union of India through its Secretary, Ministry of Defence, South Block, New Delhi – 110011
2. Chief of the Army Staff, Indian Army, Sena Bhawan, New Delhi – 110105.
3. Engineer-in-Chief, Ministry of Defence, Rajaji Marg, Kashmir House, New Delhi – 110011.
4. Director General (Personnel) Military Engineering Service, Rajaji Marg, Kashmir House, New Delhi – 110011.
5. Director General (Resettlement), Ministry of Defence, West Block-IV, R.K. Puram, New Delhi – 110022.

....
Respondents

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. At the very outset, learned counsel submitted that the applicants may be allowed to withdraw the O.A., with liberty to file a fresh one, with better particulars.
2. Ordered accordingly. MA No. 060/01360/2019 also stands disposed of as such.

**(SANJEEV KAUSHIK)
MEMBER (J)
Dated: 27.08.2019**

'mw'